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16.5.2000

None present for the applicant even on second round.

On a perusal of the order sheet it appears that none was present on behalf of the applicant on 9.7.99 and 4.10.99. When the case was listed for admission. None is appeared even today on behalf of the applicant. It appears that the applicant has lost in this case, therefore the O.A is dismissed in default for non prosecution on the part of the applicant.

copy sent
to court
date 11/4/00
date 16.5.2000

117/2000

(N.P. Nawani)
M(A)

(S.K. Agarwal)
M(J)